

National Company Law Tribunal

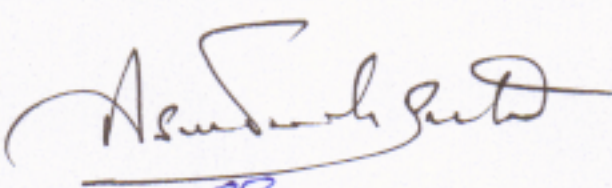
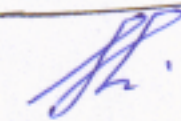
Allahabad Bench

CP NO. 96/ND/2016.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: MIS Infrabuild Ltd

SECTION OF THE COMPANIES ACT: U/S 241-242 of the companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	P. Nagesh	Adv.	Petitioner	
2.	ASHUTOSH GUPTA	Adv.		
3.	Shahid Kazmi	Adv.	Respondent	

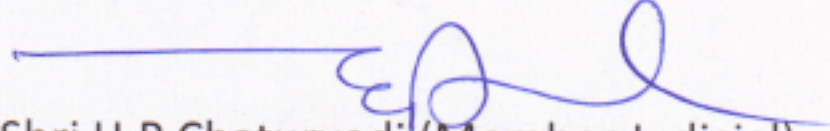
Order dated 07.03.2017

CP NO 96/ND/2016 M/S Infrabuild Ltd.

Mr Nagesh represents for the company petitioner, shri Kazmi Advocate for respondent, he seeks time to file reply. Liberty is granted to file reply within two weeks by serving a copy of reply to petitioner counsel so that they may file rejoinder if willing so.

The matter be listed on 14.04.2017

Dated 07.03.2017


Shri H.P Chaturvedi (Member Judicial)